

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:569  
ANSWERED ON:28.02.2000  
ALLOTMENT OF HOTLINES TO PRIVATE TELECOM OPERATORS  
CHELLAMELLA SUGUNA KUMARI

**Will the Minister of COMMUNICATIONS be pleased to state:**

- (a) the number of Hotlines (Dedicated lines) allotted to Private Telecom Operators or their Agents in the country during the last three years, state-wise;
- (b) the revenue earned by the Government thereby and the Private Operators after commercializing these lines during the last one year ;
- (c) the details of the reasons for not making it mandatory to commercialize these lines;
- (d) whether the Government have noticed any instances of violation of the rules by the Private Telecom Operators; and
- (e) if so, the details thereof and the steps taken by the Government to check such lapses?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS

(SHRI TAPAN SIKDAR)

(a) to (e) In general, hotlines/speech circuits are provided to the customers on point to point basis exclusively for private use. The Department of Telecom has been charging the rentals for the hotlines provided. After the announcement of National Telecom Policy-1994, the licenses for various services like basic services, cellular mobile services, internet services etc. have been issued. There is no requirement of leasing hotlines by these licensees.

However, they take lease lines for connecting their network elements to enable themselves to provide the services to the public for which they have been mandated by the respective licenses.